In C. A. T. (Jaipur Bench) Jaipur MA 521/94(OA 507/Orders of the Tribunal Notes of the Registry None present on behalf of the applicants. 20.10.94 Applicants have prayed that two months' time may be allowed to comply with the order of the Tribunal. The order was passed on 19.4.94 and directions were given to comply the order within four months from the date of the receipt of the order. Taking into consideration, one month's further time is allowed from today (20.10.94) to comply the order. Administrative Member Vice-Chairman